

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

[For Monday, 2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING) HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 2

[DIVISION BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019,(RELATING TO DIVISION BENCH - I) ALONG WITH THE FOLLOWING MATTERS]

| Sr.No | . Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------|---|---|---|---|
| | | MOTION | | |
| 27 | WP(C)/2884/2019 FIXED | M/S. BRAHMAPUTRA IRON AND STEEL CO. PVT. LTD. AND 5 ORS. Versus THE STEERANG OF INDIA AND AND | MR A K RAI MS K GOGOI | MR. A PARVEZ MR D GOGOI MR. B ROY |
| | | THE STATE BANK OF INDIA AND ANR. | MS. N RAI | |
| | | ADMISSION | | |
| 28 | WA/123/2019 FIXED | SRI RIPUNJOY PHUKAN AND 14 ORS. Versus OIL INDIA LIMITED AND 13 ORS | MR. B D DEKA MR. P MAHANTA MR. M DAS MR. R B GOHAIN N CHAUDHURY MR P AGARWAL | MR S N SARMA SENIOR ADVOCATE SC, OIL |
| | WITH | | | |
| 29 | WA/126/2019 | MADHU MONI SAIKIA Versus OIL INDIA LTD. AND 179 ORS. | MR. B D DEKA MR. P MAHANTA MR. M DAS MR. R B GOHAIN N CHAUDHURY MR P AGARWAL | MR S N SARMA SENIOR ADVOCATE SC, OIL |
| 30 | WA/220/2019 CAVT. 52/19, FIXED | OM PRAKASH PANDIT AND 3 ORS. Versus SMTI. SANTI BHUYAN BARMAN AND 3 ORS | G UDDIN MS. P A TALUKDAR MR N Y KONYAK | GA, ASSAM MR. M DAS MR. B D DEKA FOR CAVEATOR SC, REVENUE |
| 31 | WA/226/2019 | MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS. | MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. D DAS | GA, ASSAM SC, BTC |
| 32 | WA/233/2019 CAVT. NO.0832/2019 B/O | IMRAN HUSSAIN Versus MADRASSA EDUCATION DEVELOPMENT ASSOCIATION OF ASSAM AND 3 ORS | MR. D SAIKIA MR. B CHOUDHURY | SC, SEC. EDU. MR A R BHUYAN FOR CAVEATOR |
| | WITH I.A.(Civil)/2913/2019 B/O in WA/233/2019 | IMRAN HUSSAIN Versus MADRASSA EDUCATION DEVELOPMENT ASSOCIATION OF ASSAM AND 3 ORS | MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI | SC, SEC. EDU. MR A R BHUYAN FOR CAVEATOR |

| 1) | MR. J P SHARMA | 17-06-2019 | То | 31-12-2019 |
|----|-------------------|------------|----|------------|
| 2) | MD. H BHUYAN | 01-07-2019 | То | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | То | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | То | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | То | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
| 7) | MR. R J BORDOLOI | 26-08-2019 | То | 06-09-2019 |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | То | 02-09-2019 |
| 9) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH COURT NO: 3

[CIVIL BENCH - II

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, (RELATING TO CIVIL BENCH - II) ALONG WITH THE FOLLOWING MATTERS]

| Sr.No | o. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------|------------------------|--|---|--|
| | | MOTION | | |
| 63 | Cont.Cas(C)/496/2019 | ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus ALOK KUMAR, IAS AND 7 ORS. | MR. K N CHOUDHURY MR P SARMA | |
| 64 | Cont.Cas(C)/497/2019 | LAWANU BORDOLOI Versus PRITAM SAIKIA AND ANR. | MRS. P B HAZARIKA MR. S Ali | |
| 65 | Cont.Cas(C)/503/2019 | NRIPENDRA DEKA AND ANR. Versus BALENDRA KUMAR DEV CHOUDHURY AND 3 ORS. | MR. M BISWAS MR. M BASUMATARY | |
| 66 | WP(C)/6347/2019 | DAOGAFU BASUMATARY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MRS A BUJARBARUAH MISS. A BARUAH | SC, ELEM. EDU SC, BTC |
| 67 | WP(C)/6360/2019 | RANJITA RABHA Versus THE STATE OF ASSAM AND 9 ORS | MR. K R PATGIRI | SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. |
| 68 | WP(C)/6368/2019 | FAZAL HOQUE Versus THE STATE OF ASSAM AND 7 ORS. | MR. K R PATGIRI MS. P CHAKRABORTY | SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE DEPTT. |
| 69 | WP(C)/6371/2019 | AWADESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS. | MR. U K GOSWAMI | SC, SEC. EDU. SC, U G C |
| 70 | WP(C)/6377/2019 | RUMI DUTTA BORAH Versus THE STATE OF ASSAM AND 3 ORS. | MR B K MISHRA MR. S ISLAM MR A HAWARI | SC, ELEM. EDU |
| 71 | WP(C)/6379/2019 | PABITRA KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS | MR P K SINGHA MR D K MEDHI | SC, EDU |
| 72 | WP(C)/6391/2019 | ASHOKE KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS. | MR S K DAS | SC, HIGHER EDU |
| 73 | WP(C)/6397/2019 B/O | PAPRI SEN Versus THE UNION OF INDIA AND 5 ORS | MR D CHOUDHURY MS J CHAKRABORTY MS. P DUTTA MR A CHOUDHURY | SC, HIGHER EDU ASSTT.S.G.I. SC, U G C |

| 74 | WP(C)/6402/2019 | RAJARSHI MITRA AND ANR. Versus | MR. V SHARMA | SC, HEALTH |
|----|---|--|---|---|
| | | THE STATE OF ASSAM AND 3 ORS | | |
| 75 | WP(C)/6414/2019 | RAMASHANKAR PASI @ RAM SHANKAR PRASAD Versus THE STATE OF ASSAM AND 3 ORS. | MR. S C BISWAS MS J BORAH SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH | SC, SEC. EDU. |
| 76 | WP(C)/6452/2019 CAVT. NO.0881/2019 B/O | ABDUL BATIN AHMED Versus THE STATE OF ASSAM AND 4 ORS. | MR B KAUSHIK MS. A KAPINJAL MR. S HAZARIKA | MR. N UDDIN MR. M ISLAM SC. EDU. FOR CAVEATOR |
| | | ADMISSION | | |
| 77 | WP(C)/3152/2016 B/O | REBEN BASUMATARY and 28 ORS Versus THE STATE OF ASSAM AND 2 ORS | MRM H AHMED MD.A KHAN MR.M R CHOUDHURY | SC, SECO. EDU. SC, BTADC |
| | | <u>ORDERS</u> | | |
| 78 | I.A.(Civil)/2849/2019 WP(C) 842/2015(D/O), B/O in WP(C)/842/2015 | MADHABI DAS GUPTA Versus THE STATE OF ASSAM and 4 ORS | MR. A K DUTTA MR. F E CHOUDHURY | SC, ELEM. EDU |
| 79 | WP(C)/5467/2019 CAVT. NO.0762/2019 FIXED | TARAKESWAR CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. D DAS SR. ADV MR. B D GOSWAMI MS. P BORAH MR. S BARTHAKUR | SC, HIGHER EDU MR. M RAHMAN FOR CAVEATOR |
| | WITH I.A.(Civil)/2649/2019 in WP(C)/5467/2019 | JNANADABHIRAM BAROOAH LAW COLLEGE Versus TARAKESWAR CHOUDHURY AND 7 ORS. | MR. P KALITA | SC, HIGHER EDU MR. B D GOSWAMI MR D DAS MR. S BORTHAKUR MS. P BORAH |
| 80 | WITH WP(C)/6087/2019 | DINESH CHANDRA BARMAN Versus THE STATE OF ASSAM AND 5 ORS. | MR. B D GOSWAMI MS H DEKA | SC, HIGHER EDU MR. M RAHMAN SC, G U FOR CAVEATOR |

| 1) | MR. J P SHARMA | 17-06-2019 | То | 31-12-2019 |
|----|-------------------|------------|----|------------|
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
| 7) | MR. R J BORDOLOI | 26-08-2019 | To | 06-09-2019 |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | To | 02-09-2019 |
| 9) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN COURT NO: 4

[CIVIL BENCH - III

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, (RELATING TO CIVIL BENCH - III) FROM ITEM NOS. 1 TO 79 ALONG WITH THE FOLLOWING MATTERS.]

| Sr.No | o. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------|---------------------------------------|---|--|---|
| | | DELIVERY OF ORDER | | |
| 77 | WP(C)/6956/2017 [AT 2:00 P.M.] | THE PURBANCHAL EDUCATION WELFAR SOCIETY PEWS Versus THE STATE OF ASSAM and 2 ORS. | E MR.A DHAR MS.C DAS MRK K DAS | GA, ASSAM MR. B K DAS MR. R SARKAR |
| | | MOTION | | |
| 78 | Cont.Cas(C)/498/2019 | GHANSHYAM BHUYAN Versus RAJESH KEMPRAI AND ANR. | MR H BURAGOHAIN MR. B J MUKHERJEE | |
| 79 | Cont.Cas(C)/500/2019 | NAGEN CH. DEKA Versus SIDHARTH SINGH, I.A.S. AND 2 ORS. | MR H TALUKDAR MS D DAS MR. R SARMA | |
| 80 | Cont.Cas(C)/505/2019 | PRATIMA RAY Versus ALOK KUMAR, IAS AND ANR. | MR H TALUKDAR MR. R SARMA | |
| 81 | WP(C)/6169/2019 FIXED | SUSMITA DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR S KHOUND MR. P NEOG MS. N BORAH | GA, ASSAM |
| 82 | WP(C)/6358/2019 | SAHADULLA LASKAR Versus THE STATE OF ASSAM AND 2 ORS. | MR. K A MAZUMDER MR. A MALIK | SC, WATER RESOURCE |
| 83 | WP(C)/6363/2019 | AGNI BAHADUR CHETRI Versus THE UNION OF INDIA AND 3 ORS | MR R DHAR MR N N UPADHYAYA MR. B B KAKATI MR D BARMAN | ASSTT.S.G.I. |
| 84 | WP(C)/6370/2019 | HORESH CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS. | MR. S BARUAH MR S CHOUDHURY MS. D DUTTA | GA, ASSAM |
| 85 | WP(C)/6382/2019 | MAJIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS. | MR. B K DAS MR H P GUWALA | GA, ASSAM SC. REVENUE |
| 86 | WP(C)/6388/2019 CAVT. NO.0727/2019 | TAPAN BORAH AND 2 ORS. Versus THE BISWANATH CHARIALI MUNICIPAL BOARD AND 3 ORS. | MR. T J MAHANTA MS. S CHUTIA | GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI FOR CAVEATOR |

| 87 | WP(C)/6394/2019 | PRAFULLA KR. BORA Versus | MR. A SARMA MR E SHITIRI | GA, ASSAM |
|-------|---|---|---|-------------------------------|
| | | THE STATE OF ASSAM AND 3 ORS. | MR A DAS | |
| 88 | WP(C)/6400/2019 | BINANDA MOZINDER BORUAH Versus | MR B BURAGOHAIN MS. S GOGOI | GA, ASSAM |
| | | THE STATE OF ASSAM AND 2 ORS. | MR J P KACHARI | |
| 89 | WP(C)/6407/2019 | KAMALAWATI GHATWAR Versus STATE OF ASSAM AND 2 ORS | MR. I HUSSAIN MR. L R MAZUMDER MR I HOQUE | SC, IWT SC, WATER RESOURCE |
| 00 | MD(C)(C400/2010 | | • | CA ACCAM |
| 90 | WP(C)/6409/2019 B/O | BHABESH KALITA Versus THE STATE OF ASSAM AND 4 ORS. | MR. A D CHOUDHURY | GA, ASSAM |
| 91 | WP(C)/6410/2019 | UID NO. 11090292 LAISHRAM | MR. P J SAIKIA | ASSTT.S.G.I. |
| 31 | B/O | LOKENDRO SINGH Versus | MR. L N DIHINGIA | A3311.3.G.II. |
| | | THE UNION OF INDIA AND 5 ORS. | | |
| 92 | WP(C)/6426/2019 | THE CENTRAL BOARD OF TRUSTEES A 2 ORS. | ND MR. P K ROY MR. S K CHAKRABORTY | SC, OIL |
| | | Versus | MRS. A CHAKRABORTY | |
| 0.0 | MD(0) (6.42.6 (20.4.0) | OIL INDIA LTD. AND 2 ORS. | MS. M DUTTA | 66 11541 711 |
| 93 | WP(C)/6436/2019 | PADAM PRASAD UPADHYAY AND 6 OR Versus | MR. U K NAIR MR R SINGHA | SC, HEALTH |
| | | THE STATE OF ASSAM AND 5 ORS | THE TESTINGTON | |
| | | <u>ADMISSION</u> | | |
| 94 | WP(C)/4453/2019 | AJIT SINGH | MR. S BORA | SC, NF RLY |
| | FIXED | Versus | MR. A GANGULY | |
| | | THE UNION OF INDIA AND 3 ORS. | MR T CHHETRI | |
| | | <u>ORDERS</u> | | |
| 95 | I.A.(Civil)/2750/2019 | SUREN HAZARIKA | MR. D K KOTOKY | |
| | [CONNECTED WITH ITEM NO. 57 | Versus THE STATE OF ASSAM AND 3 ORS. | MR. N BORUAH | |
| | 02/09/2019 LISTED BEFORE THIS | THE STATE OF ASSAULAND 5 ONS. | | |
| | COURT] | | | |
| ==== | in WP(C)/4762/2019 | | | |
| | ======================================= | | | |
| LEAVE | NOTE OF ADVOCATES FOR 02/09/2 | 2019 | | |
| - | | | | |
| | | | | |
| 1) | MR. J P SHARMA | 17-06-2019 To | 31-12-2019 | |
| 2) | MD. H BHUYAN | 01-07-2019 To | 11-09-2019 | |
| 3) | MS J H CHOUDHURY | 01-07-2019 To | 11-09-2019 | |
| 4) | MR A GOENKA | 10-07-2019 To | | |
| 5) | MS D D ROY | 07-08-2019 To | | |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 To | | |
| 7) | MR. R J BORDOLOI | 26-08-2019 To | 06-09-2019 | |
| 8) | MRS A BUJARBARUAH | 02-09-2019 To | | |
| 9) | MR. R K MALAKAR | 03-09-2019 To | 13-09-2019 | |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 5

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 3:50 P.M.

THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL), CRIMINAL APPEAL & DEATH REFERENCE MATTERS]

| Sr.No | . Case Number | Main Parties | | Petitioner Advocate | Respondent Advocate |
|------------------------|--|--|-------|---------------------|---------------------|
| ==== ==== I FAVF | ====================================== | ====================================== | ===== | | |
| - | | | | | |
| 1) | MR. J P SHARMA | 17-06-2019 | То | 31-12-2019 | |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 | |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 | |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 | |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 | |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 | |
| 7) | MR. R J BORDOLOI | 26-08-2019 | To | 06-09-2019 | |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | To | 02-09-2019 | |
| 9) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 | |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK COURT NO: 5

[THIS BENCH WILL SIT AT 4:00 P.M.]

| Sr.No. | . Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------|--|--|--|---|
| | | <u>ORDERS</u> | | |
| | Review.Pet./146/2018 WP(C) 4409/2015(D/O) | GUNDAMARA SWMDWN HIGH SCHOOL Versus THE STATE OF ASSAM AND 5 ORS | MR F U BARBHUIYA MS S DAS MR. A MATIN | SC, SEC. EDU. SC. SEBA SC, BTC |
| | | HEARING | MR. A MATIN | 3C, BTC |
| | | HEAKING | | |
| | RFA/57/2016 WITH LCR 10 FILE | SRI PABITRA KUMAR HIRA Versus BHUPEN HAZARIKA CULTURAL TRUST and ANR | MS. P R MAHANTA MR. S R GOGOI MR. H BARUAH MR. N K DEKA | MR. D GOSWAMI (R- 1 & 2) MR. SHEELADITYA (R- 1 & 2) |
| | WITH | | | |
| | I.A.(Civil)/1458/2016 in RFA/57/2016 | SRI PABITRA KUMAR HIRA Versus BHUPEN HAZARIKA CULTURAL TRUST and ANR | MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA | MR.SHILADITYA |
| | WITH | | | |
| | I.A.(Civil)/1007/2019 in RFA/57/2016 | SRI PABITRA KUMAR HIRA Versus BHUPEN HAZARIKA CULTURAL TRUST and ANR | MR. S R GOGOI | MR. SHEELADITYA |
| ==== | =========== | | | |
| | ====================================== | | | |
| LEAVE - | NOTE OF ADVOCATES FOR 02 | 2/09/2019 | | |
| | | | | |
| 1) | MR. J P SHARMA | 17-06-2019 To | 31-12-2019 | |
| 2) | MD H RHUYAN | 01-07-2019 To | 11-09-2019 | |

| 1) | MR. J P SHARMA | 17-06-2019 | То | 31-12-2019 |
|----|-------------------|------------|----|------------|
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | То | 09-09-2019 |
| 7) | MR. R J BORDOLOI | 26-08-2019 | To | 06-09-2019 |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | То | 02-09-2019 |
| 9) | MR. R K MALAKAR | 03-09-2019 | То | 13-09-2019 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - IV

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, (RELATING TO CIVIL BENCH - IV) ALONG WITH THE FOLLOWING MATTERS]

| Sr.No | o. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------|-----------------|--|--|--|
| | | MOTION | | |
| 80 | WP(C)/6351/2019 | SHAJAHAN ALI Versus THE STATE OF ASSAM AND 3 ORS. | K U AHMED MS. W RAHMAN | SC, WATER RESOURCE |
| 81 | WP(C)/6354/2019 | M/S. BEE KAY ENTERPRISES Versus THE BANK OF BARODA AND 2 ORS | MS P CHAKRABORTY MS. K KHAN MS A DAS | |
| 82 | WP(C)/6355/2019 | DIBYAJYOTI BORA Versus OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS. | MR. U K NAIR MS. M D BORAH MR. K P PATHAK MR. R R Gogoi | |
| 83 | WP(C)/6362/2019 | MUKHLAL SAHU Versus THE STATE OF ASSAM AND 4 ORS. | MR R SENSUA MR. S BORTHAKUR | GA, ASSAM SC, REVENUE |
| 84 | WP(C)/6364/2019 | SABIR ALI Versus THE STATE OF ASSAM AND 4 ORS. | MS M DAS MR. A GAUTAM | GA, ASSAM |
| 85 | WP(C)/6365/2019 | MASSAD ALI ANSARI AND 17 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU | GA, ASSAM SC, GMC |
| 86 | WP(C)/6367/2019 | M/S. S.D. TRADERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR. H. BURAGOHAIN MR. C PHUKAN MS A DEVI MS. R CHAKRABORTTY | SC, PHE |
| 87 | WP(C)/6372/2019 | ANWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS. | MR. Z HAMMAD | SC, PNRD GA, ASSAM |
| 88 | WP(C)/6373/2019 | RAFIKUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 8 ORS. | MR K BHUYAN MR. H A AHMED | GA, ASSAM SC, HEALTH SC, REVENUE |
| 89 | WP(C)/6375/2019 | A. SALAM Versus THE STATE OF ASSAM AND 4 ORS | MR A SARMA MR E SHITIRI MR A DAS | SC, PNRD MR. M NATH |
| 90 | WP(C)/6380/2019 | HARENDRA NATH BHUYAN Versus UNION OF INDIA AND 3 ORS. | MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI | GA, ASSAM SC, NF RLY |

| | WP(C)/6383/2019 | SUNIL CHANDRA BARMAN AND ANR. Versus | MR. M KALITA MR. B HALDAR | SC, NRC ASSTT.S.G.I. |
|----|---|---|---|--|
| | | THE UNION OF INDIA AND 11 ORS. | MR. J HATIMURIA | SC, F.T SC, ELECTION COMMISSION. |
| 92 | WP(C)/6384/2019 | RABINDRA DAS Versus THE STATE OF ASSAM AND 6 ORS. | MR. D K DAS MR. P MAHANTA MR. R B GOHAIN | GA, ASSAM SC, M A C |
| 93 | WP(C)/6385/2019 | MRINAL SAIKIA Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS. | MR. R GOSWAMI MS. P. KALITA MS. R DEVI | GA, ASSAM SC, HEALTH |
| 94 | WP(C)/6390/2019 | ABHIJIT BHAGAWATI Versus THE STATE OF ASSAM AND 5 ORS. | MR. M SARMA MRS R DEKA | GA, ASSAM |
| 95 | WP(C)/6398/2019 | MANIK DEBNATH Versus THE STATE OF ASSAM AND 6 ORS | MR. B RAHMAN | SC, PNRD MR. M NATH |
| 96 | WP(C)/6403/2019 | N.V. INTERNATIONAL Versus THE STATE OF MIZORAM AND 5 ORS. | MS. P BHATTACHARYA MR. A BORUA MR. B.DEB | MR S S DEY MR. D J KAPIL GA, MIZORAM |
| | | <u>ORDERS</u> | | |
| 97 | I.A.(Civil)/2820/2019 FIXED in WP(C)/5560/2019 | ROBIUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS | MR H DAS MR. B C DEKA | SC, PNRD |
| | WITH WP(C)/5560/2019 | ROBIUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS | MR. B C DEKA MR H DAS | SC, PNRD |
| 98 | I.A.(Civil)/2888/2019 in WP(C)/5685/2019 | M/S. FARMERS WORLD Versus THE STATE OF ASSAM AND 7 ORS. | MR. K N CHOUDHURY MR. J PATOWARY | SC, A S C SC, AGRI. DEPARTMENT |
| | WITH WP(C)/5685/2019 | M/S. FARMERS WORLD Versus THE STATE OF ASSAM AND 7 ORS. | MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA | SC, AGRI. DEPARTMENT |
| | WP(C)/5817/2019 | RANJIT CHANDRA DAS Versus | MR. B P BORAH MR P J DUTTA | GA, ASSAM |

| 1) | MR. J P SHARMA | 17-06-2019 | То | 31-12-2019 |
|----|-------------------|------------|----|------------|
| 2) | MD. H BHUYAN | 01-07-2019 | То | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | То | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | То | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | То | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | То | 09-09-2019 |
| 7) | MR. R J BORDOLOI | 26-08-2019 | То | 06-09-2019 |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | То | 02-09-2019 |
| 9) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday, 2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN COURT NO: 9

[CRIMINAL BENCH

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL BENCH (CRL.A. MATTERS) ALONG WITH THE FOLLOWING MATTERS.]

| Sr.No | . Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------|---|---|---|---|
| | | BAIL HEARING (BA) | | |
| 31 | Bail Appln./1936/2019 FIXED | ARMAN BHAI @ MOHD. ARMAN BHAY Versus THE STATE OF ASSAM | MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN | PP, ASSAM |
| 32 | Bail Appln./2366/2019 FIXED | ANJAN KUMAR HAZARIKA AND ANR. Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. D BORA | PP, ASSAM |
| | | BAIL HEARING | | |
| 33 | AB/3390/2018 WITH OFFICE NOTE, FIXED | AMRIT SEN Versus THE STATE OF ASSAM | MR. K K BHATTACHARYYA MR G J SAIKIA | PP, ASSAM |
| 34 | WITH AB/3392/2018 | SONALI SEN Versus | MR. K K BHATTACHARYYA MR G J SAIKIA | MR. P N GOSWAMI (FOR |
| | WITH OFFICE NOTE, FIXED | THE STATE OF ASSAM | MINGSAINIA | MR. I KALITA (FOR INFORMANT) MR. K P PATHAK (FOR INFORMANT) PP, ASSAM |
| 35 | AB/3452/2018 WITH OFFICE NOTE, FIXED | SANDIP MAJUMDAR @ SANDIP NANDI MAJUMDAR Versus THE STATE OF ASSAM | MD R ALI MR. D BORA MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN | PP, ASSAM |
| 36 | AB/1155/2019 WITH OFFICE NOTE, FIXED | RAJESH KUMAR JALAN Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN | PP, ASSAM |
| 37 | AB/1571/2019 WITH OFFICE NOTE, FIXED | DILIP KUMAR KALITA Versus THE STATE OF ASSAM | MR D K BHATTACHARYYA MR. B CHAKRABORTY MR K L GUPTA MR S HUSSAIN | PP, ASSAM |

38 I.A.(Crl.)/707/2019 in Crl.Pet./823/2019 NURUL LASHKAR Versus THE STATE OF ASSAM AND ANR. MR S AHMED MR. F R CHOUDHURY PP, ASSAM

WITH

Crl.Pet./823/2019

NURUL LASHKAR Versus

MR. S AHMED MR. F R CHOUDHURY PP, ASSAM

THE STATE OF ASSAM AND ANR.

| | | |
|------|------|--|
| | | |
| | | |

| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
|----|-------------------|------------|----|------------|
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
| 7) | MR. R J BORDOLOI | 26-08-2019 | To | 06-09-2019 |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | To | 02-09-2019 |
| 9) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 11

[CIVIL BENCH

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 02-09-2019 TO 01-11-2019, ALONG WITH THE FOLLOWING MATTERS]

| Sr.No | o. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------|--|---|---|---|
| | | <u>MOTION</u> | | |
| 45 | CRP(I/O)/281/2019 | SUKESH CHANDRA PAUL Versus PRABIR CHANDRA PAUL AND 6 ORS. | MR. S D PURKAYASTHA MR S CHOUDHURY | |
| 46 | CRP(I/O)/282/2019 B/O | ABDUL HANNAN BARBHUIYA Versus AYNUL HAQUE LASKAR AND ANR. | MS. R CHOUDHURY MR. A H M R CHOUDHURY | |
| 47 | CRP(I/O)/283/2019 | CUCKOO MEDHI Versus CHINTAMONI MAHANTA | MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR | |
| 48 | CRP(I/O)/284/2019 | NAKUL CHANDRA PAUL Versus ON DEATH OF MINTU KUMAR PAUL HIS LEGAL HEIRS - MANOJ KUMAR PAUL AND ANR | , | |
| | | <u>ADMISSION</u> | | |
| 49 | MFA/211/2019 | SMTI. RAMELA KHATUN AND 2 ORS. Versus THE UNION OF INDIA | MR J MOLLAH MRS. A BHANU MS. S P DAS | SC, NF RLY |
| 50 | MFA/212/2019 | M/S. AMBA INDUSTRIES Versus UNION OF INDIA AND ANR | MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA | SC, NF RLY |
| | | <u>ORDERS</u> | | |
| 51 | MC/1534/2013 in FAO SL.NO.184388, FIXED | NATIONAL INSURANCE CO. LTD., Versus MUSSTT. MINA BEGUM and 2 ORS, | MR.B C DAS MR.R C PAUL MS.S ROY | MR.D K SARMAH MSK GOSWAMI MR.D CHAKRABORTY MR.H K SHARMA |
| 52 | CRP(I/O)/269/2019 FIXED | BIMAN PURKAYASTHA AND 2 ORS. Versus BIKASH PURKAYASTHA AND ANR. | MR. S D PURKAYASTHA MR S CHOUDHURY | |
| 53 | I.A.(Civil)/2790/2019 WP(C)/360/2016 (Disposed), FIXED in WP(C)/360/2016 | VICE CHANCELLOR Versus MRS. VARDHINI BHATTACHARJEE | MR. P P DUTTA MR. A BORUA | MS. Y SHAIZA MR H RAHMAN |

| 1) | MR. J P SHARMA | 17-06-2019 | То | 31-12-2019 |
|----|-------------------|------------|----|------------|
| 2) | MD. H BHUYAN | 01-07-2019 | То | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | То | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | То | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | То | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
| 7) | MR. R J BORDOLOI | 26-08-2019 | То | 06-09-2019 |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | То | 02-09-2019 |
| 9) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday, 2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - III & IV

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, (RELATING TO CIVIL BENCH - III) FROM ITEM NOS. 80 TO 147 ALONG WITH THE FOLLOWING MATTERS.]

| Sr.No | o. Case Number | Main Parties | | Petitioner Advocate | Respondent Advocate |
|-------|---------------------------|--------------|-------|---------------------|---------------------|
| ==== | | | ===== | | |
| LEAVE | NOTE OF ADVOCATES FOR 02/ | | | | |
| - | | | | | |
| 1) | MR. J P SHARMA | 17-06-2019 | То | 31-12-2019 | |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 | |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 | |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 | |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 | |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 | |
| 7) | MR. R J BORDOLOI | 26-08-2019 | To | 06-09-2019 | |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | To | 02-09-2019 | |
| 9) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 | |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday, 2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL BENCH - II

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL BENCH (CRL.REV.P. AND CRL.PET. MATTERS) ALONG WITH THE FOLLOWING MATTERS.]

| Sr.No | o. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------|---|--|--|---------------------|
| | | WITHDRAWAL | | |
| 54 | AB/1701/2019 B/O | MD. HEDAITUL ISLAM Versus THE STATE OF ASSAM | MR. S K SINGHA MR. M G SINGH MR. M K DUTTA | PP, ASSAM |
| | | MOTION | | |
| 55 | Crl.Rev.P./364/2019 | DULAL SEN Versus DEEPJYOTI SAHARIA AND ANR. | MR. K BHATTACHARJEE MS B TALUKDAR | PP, ASSAM (R2) |
| | WITH | | | |
| | I.A.(Crl.)/708/2019 in Crl.Rev.P./364/2019 | DULAL SEN Versus DEEPJYOTI SAHARIA AND ANR. | MR. K BHATTACHARJEE MS B TALUKDAR | PP, ASSAM (R2) |
| 56 | Crl.Rev.P./365/2019 | MD. JOHIR UDDIN MAZUMDER Versus THE STATE OF ASSAM | MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR | PP, ASSAM |
| 57 | Crl.Pet./931/2019 FIXED | AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. S BORTHAKUR MS. P BORAH | PP, ASSAM |
| 58 | Crl.Pet./994/2019 | SAMPAT KUMAR JAIN Versus THE STATE OF ASSAM AND ANR. | MR. S K JAIN MR. B K JAIN MS. J GOGOI MS. P C BARNALI NAIR MR. G K MEDHI MR. A DEKA MS. S TALUKDAR | PP, ASSAM |
| 59 | Crl.Pet./995/2019 | ANIL RAJA Versus THE STATE OF ASSAM AND ANR. | MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY MR. A H KHANDAKAR | PP, ASSAM |
| 60 | Crl.Pet./996/2019 | SMTI GITA SAIKIA Versus THE STATE OF ASSAM AND ANR. | MR. P J SAIKIA MS. R GOGOI MS D DUTTA | PP, ASSAM |
| 61 | Crl.Pet./997/2019 | ANIL RAJA Versus THE STATE OF ASSAM AND ANR. | MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY MR. A H KHANDAKAR | PP, ASSAM |

| 62 | Crl.Pet./998/2019 B/O | MD. NURUL ISLAM Versus THE STATE OF ASSAM AND ANR. | | MR. S ISLAM MR A HAWARI | PP, ASSAM |
|----|--|---|------------|--|---|
| 63 | Crl.Pet./999/2019 | RABINDRA DUTTA Versus THE STATE OF ASSAM AND ANR. | | MR. S C BISWAS MS. S F MAITAI | PP, ASSAM |
| 64 | Crl.Pet./1000/2019 | SUMIT KUMAR CHAUDHARY Versus THE STATE OF ASSAM AND ANR. | | MR. S H SIKDAR MD I H LASKAR M N KHAN | PP, ASSAM |
| 65 | Crl.Pet./1002/2019 | NABAM HARI Versus CENTRAL BUREAU OF INVESTIGATIO | ON | MR. S K SINGHA MR. M G SINGH MR. M K DUTTA | SC, CBI |
| | | ADMISSION | | | |
| 66 | Crl.Pet./749/2019 WITH 1 LCR(SCANNED) FILE, FIXED | RAMENDRA NATH BAISHYA Versus THE STATE OF ASSAM AND ANR | | MR. B SHARMA MR. U SAIKIA MR. H DAS | MR. I CHOUDHURY MR. P SHARMA PP, ASSAM |
| | | BAIL HEARING (B | <u>BA)</u> | | |
| 67 | Bail Appln./2536/2019 FIXED | APURBA DAS Versus THE STATE OF ASSAM | | MR. K K BHATTACHARYYA MR G J SAIKIA | PP, ASSAM |
| | | ORDERS | | | |
| 68 | Crl.Rev.P./25/2019 FIXED | RAJU SHARMA Versus THE STATE OF ASSAM AND ANR. | | MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY | PP, ASSAM |
| 69 | I.A.(Crl.)/196/2019 FIXED in Crl.Rev.P./2054/2019 | MD. MAFIZUR RAHMAN @ MAFIZUD Versus RAHIMA KHATUN AND ANR. | DIN | MR. I H SAIKIA MR. K K GOSWAMI MR. K KALITA | PP, ASSAM (R2) |
| | | | | MR. L M RAHMAN | |
| | WITH Crl.Rev.P./2054/2019 (Filing Number) | MAFIZUR RAHAMAN @ MAFIZUDDIN Versus RAHIMA KHATUN AND ANR. | J | | |
| 70 | Crl.Pet./568/2019 FIXED | VIVEK ANAND Versus RADHA BORA | | MR H K BAISHYA MS THUYEKHRULU | |
| 71 | Crl.Pet./756/2019 WITH OFFICE NOTE, FIXED | HEMANTA KUMAR GOGOI Versus THE STATE OF ASSAM AND ANR. | | MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA | PP, ASSAM |
| 72 | Crl.Pet./880/2019 FIXED | ZIAUR RAHMAN @ JIAUR RAHMAN Versus UNION OF INDIA AND ANR. | | MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN | SC, DRI |
| | | <u>HEARING</u> | | | |
| 73 | Crl.Pet./633/2017 FIXED | PRANAB KUMAR PATOWARY and AN Versus THE STATE OF ASSAM and ANR. | IR. | MR.M R CHOUDHURY MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MR.L M RAHMAN | MR.K K DEY (R-2) MR A KALITA (R2) MR. R K BHATRA (R2) MR V K BAROOAH(R-2) PP, ASSAM |
| | : NOTE OF ADVOCATES FOR 02/09 | | === | :========= | |
| | | | | | |
| 1) | MR. J P SHARMA | 17-06-2019 | То | 31-12-2019 | |
| 2) | MD. H BHUYAN | | То | 11-09-2019 | |
| 3) | MS J H CHOUDHURY | | То | 11-09-2019 | |
| 4) | MR A GOENKA | 10-07-2019 | То | 20-09-2019 | |
| 5) | MS D D ROY | 07-08-2019 | То | 07-11-2019 | |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | То | 09-09-2019 | |
| 7) | MR. R J BORDOLOI | 26-08-2019 | То | 06-09-2019 | |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | То | 02-09-2019 | |

9)



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL BENCH - III]

| Sr.No | . Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------|---|---|--|---------------------|
| | | MOTION (BA) | | |
| 101 | Bail Appln./2103/2019 WITH STATUS REPORT & OFFICE NOTE, FIXED | MEHERUL ISLAM @ MEHERUL ALI Versus THE STATE OF ASSAM AND ANR. | MR. A ALAMGEER MR. A ALAM | PP, ASSAM |
| 102 | Bail Appln./2368/2019 WITH STATUS REPORT FIXED | MAKBUL HUSSAIN Versus THE STATE OF ASSAM | MS. M MALLIK MS. M PATHAK | PP, ASSAM |
| 103 | Bail Appln./2527/2019 | RATUL DEB AND ANR. Versus THE STATE OF ASSAM | MR. S MUNIR | PP, ASSAM |
| 104 | Bail Appln./2528/2019 | SHIPLU SAHA Versus THE STATE OF ASSAM | MR R DHAR MR B C MUCHAHARY | PP, ASSAM |
| 105 | Bail Appln./2529/2019 | RAVI @ RABI ROY Versus THE STATE OF ASSAM | MR. H C SARMA MR. R CHOUDHURY MD. K ALI | PP, ASSAM |
| 106 | Bail Appln./2530/2019 | JAKIR HUSSAIN Versus THE STATE OF ASSAM | MR. M ALI | PP, ASSAM |
| 107 | Bail Appln./2531/2019 | ALI HUSSAIN @ ALI HUSSAN AND 2 ORS. Versus THE STATE OF ASSAM | MR. S MUNIR MR. D ZAKARIA | PP, ASSAM |
| 108 | Bail Appln./2532/2019 | MIHIR RANJAN MALAKAR Versus THE STATE OF ASSAM | MD F H LASKAR MS. S B CHOUDHURY | PP, ASSAM |
| 109 | Bail Appln./2533/2019 | MIHIR RANJAN MALAKAR Versus THE STATE OF ASSAM | MD F H LASKAR MS. S B CHOUDHURY | PP, ASSAM |
| 110 | Bail Appln./2534/2019 | NIRMAL GHOSH Versus THE STATE OF ASSAM | MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA | PP, ASSAM |
| 111 | Bail Appln./2535/2019 | SAMIR KHAN Versus THE STATE OF ASSAM | MR. S MUNIR MR. D ZAKARIA | PP, ASSAM |
| 112 | Bail Appln./2537/2019 | FAROOQ AHMED @ FAROOQ HOQUE @ RAJA Versus THE STATE OF ASSAM | MR. A S AKAND | PP, ASSAM |
| 113 | Bail Appln./2538/2019 | SABIR AHMED Versus THE STATE OF ASSAM | MR F HAQUE MR. S K M ALOMGIR | PP, ASSAM |

| 114 | Bail Appln./2539/2019 | ANWAR HUSSAIN AND ANR. Versus | | MR. S BHUYAN MR. R SARKAR | PP, ASSAM |
|------|---|--|-----------|-------------------------------------|-------------------------------------|
| | | THE STATE OF ASSAM | | | |
| 115 | Bail Appln./2540/2019 | RAHUL KALITA Versus | | MR L SARMA | PP, ASSAM |
| | | THE STATE OF ASSAM | | MR. K MALAKAR | |
| 116 | Pail Apple /25/11/2010 | | | MC CEMAITAI | DD ACCAM |
| 116 | Bail Appln./2541/2019 | MITHINGA NARZARY Versus | | MS. S F MAITAI SUSHMITA SENGUPTA | PP, ASSAM |
| | | THE STATE OF ASSAM | | 303HMTA SENGOTTA | |
| 117 | Bail Appln./2584/2019 | ANUWAR HUSSAIN | | MR J C BORAH | PP, ASSAM |
| | B/O | Versus | | , 5 25 | , , , , , , , , , , , , , , , , , , |
| | | THE STATE OF ASSAM | | | |
| | | <u>MOTION</u> | | | |
| 110 | AB/2781/2019 | IAMAL LIDDIN @ IAMAL LIDDIN | | MR G SAROWAR | PP, ASSAM |
| 110 | [CONNECTED WITH ITEM NO 59] | JAMAL UDDIN @ JAMAL UDDIN GAONBURAH AND 3 ORS | | MR. A GONI | FF, ASSAM |
| | FIXED | Versus | | MR. N UDDIN | |
| | | THE STATE OF ASSAM | | MR. M ISLAM | |
| 119 | AB/2790/2019 | HIRALAL SHAW AND 6 ORS. | | MR. A A R KARIM | PP, ASSAM |
| | FIXED | Versus | | MR J HUSSAIN | |
| | | THE STATE OF ASSAM | | | |
| | | BAIL HEARI | <u>NG</u> | | |
| 120 | AB/2180/2019 | SIDDARTHA NARAYAN SARKAR | | MR. K K NANDI | PP, ASSAM |
| | WITH I.A.(Crl.)/692/2019(D/O) | Versus | | MR. A J GHOSH | , |
| | FIXED | THE STATE OF ASSAM | | MR K K S ROY | |
| 121 | AB/2428/2019 | RAHIM UDDIN AND 5 ORS. | | MR. S MUNIR | PP, ASSAM |
| | FIXED | Versus | | MR. S RANA | |
| | | THE STATE OF ASSAM | | MRS. M TALUKDAR MR. N I KHAN | |
| 122 | AB/2440/2010 | MOSTAEA KAMAI DASHA | | MR. S AHMED | DD ACCAM |
| 122 | AB/2440/2019 FIXED | MOSTAFA KAMAL PASHA Versus | | MD Y ALI | PP, ASSAM |
| | TIXED | THE STATE OF ASSAM | | MD I ALI | |
| 123 | AB/2508/2019 | JAYANTA GOGOI | | MR. S MUNIR | PP, ASSAM |
| | FIXED | Versus | | MR G PEGU | , , , |
| | | THE STATE OF ASSAM | | | |
| 124 | AB/2769/2019 | DABIRUZ JAMAN | | MR. K N CHOUDHURY | PP, ASSAM |
| | FIXED | Versus | | MR. T DEURI | |
| | | THE STATE OF ASSAM | | MR. J RABHA | |
| 125 | WITH AB/2770/2019 | DABIRUZ JAMAN | | MR. K N CHOUDHURY | PP, ASSAM |
| 123 | AD/2770/2019 | Versus | | MR. T DEURI | FF, ASSAM |
| | | THE STATE OF ASSAM | | MR. J RABHA | |
| | WITH | | | - | |
| 126 | AB/2773/2019 | JOY NIRANJAN CHAKRABORTY | | MR. K N CHOUDHURY | PP, ASSAM |
| | | Versus | | MR. T DEURI | |
| | | THE STATE OF ASSAM | | MR. J RABHA | |
| 127 | WITH AB/2775/2019 | JOY NIRANJAN CHAKRABORTY | | MR. K N CHOUDHURY | PP, ASSAM |
| 127 | AB/2773/2019 | Versus | | MR. T DEURI | FF, ASSAM |
| | | THE STATE OF ASSAM | | MR. J RABHA | |
| -=== | ======================================= | .========== | ===== | - | =========== |
| | | ==== | | | |
| EAVE | NOTE OF ADVOCATES FOR 02/09/2 | 2019 | | | |
| | | | | | |
| | | | | | |
| | | | _ | | |
| 1) | MR. J P SHARMA | 17-06-2019 | То | 31-12-2019 | |
| 2) | MD. H BHUYAN | 01-07-2019 | То | 11-09-2019 | |
| 3) | MS J H CHOUDHURY | 01-07-2019 | То | 11-09-2019 | |
| 4) | MR A GOENKA | 10-07-2019 | То | 20-09-2019 | |
| 5) | MS D D ROY | 07-08-2019 | То | 07-11-2019 | |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 | |
| 7) | MR. R J BORDOLOI | 26-08-2019 | То | 06-09-2019 | |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | То | 02-09-2019 | |
| 9) | MR. R K MALAKAR | 03-09-2019 | То | 13-09-2019 | |
| ١, | CIN. IX PIALAIVAIX | 03-03-2013 | 10 | 13 03-2013 | |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

[For Monday, 2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, (RELATING TO CIVIL BENCH - I) ALONG THE FOLLOWING MATTERS]

| Sr.No | . Case Number | | Petitioner Advocate | Respondent Advocate |
|-------|---|--|---|---------------------|
| | | MOTION | | |
| 33 | CRP/117/2019 FIXED | RELIANCE COMMERCIAL FINANCE LTD. AND 3 ORS. Versus | Mukesh Sharma | |
| | | SUBAL CHANDRA DHAR AND 6 ORS. | | |
| 34 | AB/2907/2019 | RITUL ALI Versus THE STATE OF ASSAM | MR. M AHMED | PP, ASSAM |
| | | ADMISSION | | |
| 35 | RFA/80/2019 | SMTI. AKALI CHISHI DAS Versus SMTI. SITALA DAS AND 6 ORS. | MR. B K SEN MS. J BAISHYA | |
| | WITH I.A.(Civil)/2894/2019 in RFA/80/2019 | SMTI. AKALI CHISHI DAS Versus SMTI. SITALA DAS AND 6 ORS | MR. B K SEN MS. J BAISHYA | |
| | | BAIL HEARING | | |
| 36 | AB/2573/2019 FIXED | RAJEN CHOUDHURY Versus THE STATE OF ASSAM | MR. A K BHATTACHARYYA MR D K BHATTACHARYYA | PP, ASSAM |
| | | FOR HEARING U/O XLI RULE I | II C.P.C. | |
| 37 | RSA/181/2019 | ABDUS SALAM TALUKDAR Versus JAHANGIR ALOM AND 11 ORS. | MR. S K GHOSH MR. D MAZUMDAR MR. N I KHAN MS F AHMED | |
| | WITH | | | |
| | I.A.(Civil)/2910/2019 in RSA/181/2019 | ABDUS SALAM TALUKDAR Versus JAHANGIR ALOM AND 11 ORS | MR. S K GHOSH MR. D MAZUMDAR MR. N I KHAN | |
| | | JAHANGIN ALON AND 11 ONS | MS F AHMED | |
| | | <u>ORDERS</u> | | |
| 38 | I.A.(Civil)/348/2017 in RSA SL.NO. 288299, FIXED | MOSUR ALI and ANR, Versus MD. MOIN UDDIN and 17 ORS, | MR.A R TALUKDAR MR.A H M R CHOUDHURY | |

| 1) | MR. J P SHARMA | 17-06-2019 | То | 31-12-2019 | |
|----|-------------------|------------|----|------------|--|
| 2) | MD. H BHUYAN | 01-07-2019 | То | 11-09-2019 | |
| 3) | MS J H CHOUDHURY | 01-07-2019 | То | 11-09-2019 | |
| 4) | MR A GOENKA | 10-07-2019 | То | 20-09-2019 | |
| 5) | MS D D ROY | 07-08-2019 | То | 07-11-2019 | |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 | |
| 7) | MR. R J BORDOLOI | 26-08-2019 | То | 06-09-2019 | |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | То | 02-09-2019 | |
| 9) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 | |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[THIS BENCH WILL SIT AT 4:00 P.M.]

| Sr.No | o. Case Number | Main Parties | | Petitioner Advocate | Respondent Advocate | | | | | |
|-------------------|--------------------------------|--|----|--|---------------------|--|--|--|--|--|
| BAIL HEARING (BA) | | | | | | | | | | |
| 1 | Bail Appln./2256/2019 FIXED | ABDUL SAHID Versus THE STATE OF ASSAM | | MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE | PP, ASSAM | | | | | |
| | | | | | | | | | | |
| - | NOTE OF ADVOCATES FOR 02, | /09/2019 | | | | | | | | |
| 1) | MR. J P SHARMA | 17-06-2019 | То | 31-12-2019 | | | | | | |
| 2) | MD. H BHUYAN | 01-07-2019 | То | 11-09-2019 | | | | | | |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 | | | | | | |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 | | | | | | |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 | | | | | | |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 | | | | | | |
| 7) | MR. R J BORDOLOI | 26-08-2019 | To | 06-09-2019 | | | | | | |
| 8) | MRS A BUJARBARUAH | 02-09-2019 | То | 02-09-2019 | | | | | | |
| 9) | MR. R K MALAKAR | 03-09-2019 | То | 13-09-2019 | | | | | | |